

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.11.2019

ORDER NO. 234 of 2019

Hon'ble President is pleased to modify the roster order no. 200 of 2019 for CESTAT, New Delhi for 11.11.2019 as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T)	On 11.11.2019 at 2.30 p.m.	Part heard matter in ST/50482/2017.
Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J)	On 11.11.2019	Customs, Excise and Service Tax Division Bench matters.
Sh. Ajay Sharma, Hon'ble Member (J)	On 11.11.2019	Single Member Bench matters.

By order,



(Bineesh Kumar K.S.)

Registrar

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Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 8.11.2019

ORDER NO. 235 of 2019

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Bench as follows:

On 11/11/2019 at 2.30 p.m. Sh. C. J. Mathew, Hon'ble Member (T) will hear the following ROMs:

E/ROM/85951/2018 in E/87769/2014

E/ROM/86800/2018 in E/87821/2017

E/ROM/86220/2018 in E/89164/2013

By order,



(Bineesh Kumar K.S.)
Registrar

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